

ation of the outstanding dues of the Coal Mines Provident Fund :—

	West Bengal	Bihar
No. of certificate cases filed upto 31.12.70	855	1, 960
No. of prosecutions under the C. M. P. F. and Family Pension and Bonus Schemes Act filed till 31.12.1970.	788	2,380
Prosecutions under sec. 406 I. P. C. filed upto 7.6.1971.	6	9
	1,649	4,349

#### Ceiling on Land Holdings in Haryana

2464. SHRI P. K. DEO : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Haryana Government recently decided to impose a uniform ceiling of 30 standard acres on all individual land holdings;

(b) whether this decision was taken in consultation with the Central Government; and

(c) if so, the reaction of Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) to (c). The proposal is under consideration.

मेरठ और सहारनपुर जिलों में भारतीय खाद्य निगम द्वारा खरीदा गया गेहूं

2465. श्री सुल्की राज सैनी : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) 20 मई, 1971 तक उत्तर प्रदेश के मेरठ डिवीजन और सहारनपुर जिले की मण्डियों

से अलग-अलग, भारतीय खाद्य निगम ने कितने टन गेहूं खरीदा था;

(ख) कितने टन गेहूं बोखरियों में भरा गया, और

(ग) कितने टन गेहूं खुले में रखा गया ?

कृषि मन्त्रालय में राज्य मन्त्री (श्री अण्णासाहेब पी. शिन्डे) : (क) मेरठ डिवीजन और सहारनपुर जिले में 20 मई, 1971 तक भारतीय खाद्य निगम द्वारा गेहूं की खरीदी गई मात्रा इस प्रकार है :—

(ग्रान्कड़े प्रो. टन में)

1-मेरठ डिवीजन 1,24,081

2-सहारनपुर जिला 26,780

(ख) समूची मात्रा बोखरों में भर दी गई है।

(ग) फ़ाय-एजेंटों के पास केवल 5,300 बोरे गेहूं बाहर पड़े हुये थे।

#### Setting up of Iron Pig Plant of Hissar in Haryana

2466. SHRI MANI RAM GODARA : Will the Minister of STEEL AND MINES be pleased to state whether Government propose to set up a pig Iron plant at Hissar in Haryana ?

THE MINISTER OF STEEL AND MINES (SHRI MOHAN KUMAR MANGALAM) : Government have no proposal to set up a big iron Plant in the Central Sector at Hissar.

M/s Haryana State Industrial Development Corporation, a wholly State owned undertaking of the Haryana Government, have, however, applied for the grant of an industrial licence under the Industries (Dev.